

- (b) if so, the details thereof ; and
 (c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS
 (SHRI NANDA) : (a) No.

- (b) Does not arise.
 (c) Non-availability of spare diesel locos.

Industrial Estates in Gujarat

10146. SHRI NARENDRA SINGH MAHIDA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

- (a) the number of Industrial Estates so far set up in the State of Gujarat and the amount of money spent on each ;
 (b) the number of such Industrial Estates proposed to be established ; and
 (c) other facilities being given to the owners of industries in such Estates ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The information is being collected from the Government of Gujarat and will be laid on the Table of the House.

Emoluments drawn by Managing Directors of M/s. Sen Raleigh Ltd., Asansol

10147. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

- (a) the salary and emoluments drawn by Sarvashri Abhijit Sen and Sanjoy Sen, Managing Directors of M/s. Sen Raleigh Ltd., Asansol together with other perquisites ; and
 (b) the maximum salary and perquisites now permitted to the Managing Directors or Governors or the highest executive under the Company Law after the abolition of the Managing Agency system ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Shri Abhijit Sen and Shri

Sanjoy Sen, the Managing Directors get a salary of Rs. 5,000/- per month each plus the following perquisites :--

- (i) free use of the company's car for official purposes of the company ;
 (ii) free accommodation the monetary value of which shall not exceed 25% of his annual salary ;
 (iii) free medical attention subject to a ceiling of Rs. 5,000/- per annum ;
 (iv) leave travel concession during the one month's annual leave for himself and his family ;
 (v) re-imbursment of actual out of pocket expenditure on entertainments etc. for official business of the company.

(b) A copy of the revised guide lines was laid on the Table of the House in reply to Starred Question No. 360 on the 2nd December, 1969. It is also contained at pages 196-198 of the Report of the Ministry for 1969-70 circulated to Members.

Sale of Tractors and Spare Parts in Black Market

10148. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

- (a) the reasons why the sale of tractors and spare parts is not being controlled and regulated by Government seeing that tractors and spare parts are being sold in the black-market at fantastic prices and the farmers are being mercilessly black-mailed into paying these prices ;
 (b) whether it is a fact that resales of tractors fetch more prices than the original prices ;
 (c) if so, what steps Government propose to take to prevent resales at least for four years ; and
 (d) if no steps are proposed to be taken the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). A Control Order to regulate the distribution and sale of